GOVERNMENT OF INDIA MINISTRY OF TEXTILES

RAJYA SABHA UNSTARRED QUESTION NO-1230

ANSWERED ON- 29/07/2021

GST ON RAW MATERIALS USED IN TEXTILE INDUSTRY

1230. SHRI VISHAMBHAR PRASAD NISHAD:

SMT. CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

Will the Minister of TEXTILES be pleased to state:

(a) whether there is any plan to impose uniform GST on raw materials used in textile industry, handloom, weavers' work, handicrafts; and

(b) whether any study has been conducted to know the impact of non-uniform rate of GST on raw materials used in craft work across the country in handloom, weaving, handicrafts and cottage industries, so that confusion on this front can be avoided?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. DARSHANA JARDOSH)

(a): Department of Revenue, Ministry of Finance has informed that in principle, agreement has been reached on correcting duty inversion in textiles by prescribing revenue neutral rate on fabrics and garments. However, decision in this regard has been deferred by GST Council.

(b): No study has been conducted to know the impact of non-uniform rate of GST on raw materials used in craft work across the country in handloom, weaving, handicrafts and cottage industries.
